

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 14th day of August, 2000

Original Application No. 886 of 2000

District : Chitrakoot

COURT:-

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr. S. Dayal, A.M.

Narbada Prasad Singh S/o Sri Ram Prasad Singh,
Resident of Vill & Post- Raipura Via Karvi,
District- Chitrakoot (Banda).

(Sri KK Tripathi, Advocate)

.... Applicant

Versus

1. Union of India through the Secretary, Ministry of Communication, New Delhi.
2. The P.M.G. Kanpur Region, Kanpur.
3. The Superintendent of Post Offices, Banda.
4. The S.D.I., Karvi (Banda).

.... Respondents

O R D E R (O_r_a_l)

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this application a direction has been sought to the respondents to recruit the applicant on priority basis a EDDA/Mail Carrier at Branch Office Raipura under Sub Division Karvi, Banda. Learned counsel for the applicant has submitted that the applicant has been serving as EDDA for the last more than five years and he is entitled for priority in regularisation in view of directions given by the Department vide letter dated 18-5-1979. It has been further submitted that the

applicant belongs to Other Backward Category and he is entitled for that benefit also in view of the circular letter dated 13-3-1984. Learned counsel for the applicant has submitted that before coming to the Tribunal, the applicant filed a representation, which is Annexure-A-3 to the OA, on 17-7-2000 but no action has been communicated on this representation.

2. Considering the facts and circumstances, this application is disposed of with the direction to respondent no.3, The Superintendent Post Offices, Banda to consider the representation of the applicant in accordance with law and pass a reasoned order within a month from the date a copy of this order is filed.



Member (A)



Vice Chairman

Dube/